

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 15032/2018

(Arising out of impugned final judgment and order dated 23-02-2018 in WC No. 56238/2017 passed by the High Court Of Judicature At Allahabad)

JAMIAT ULAMA E HIND

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

([TO BE TAKEN UP ALONGWITH ITEM NO. 8 I.E. SLP(C)NO.9698/2018])

Date : 27-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. Shakil Ahmed Syed, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

(JAYANT KUMAR ARORA)
COURT MASTER (SH)

(RENU DIWAN)
ASST.REGISTRAR